

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

The cases mentioned below in Column No. 3 presently pending in the court of District Judges (Commercial Court) (Central), Tis Hazari Courts, Delhi mentioned in column No. 2 are hereby withdrawn and assigned to the court of District Judges (Commercial Court) mentioned in Column No. 4 for disposal in accordance with law, with immediate effect.

Sl. No.	Name of Transferor Court (2)	Details of Transferred Cases (3)	Name of Transferee Court (4)
1	Ms. Neelofer Abida Perveen, DJ (Comm. Court)-01	Sl. No. 1, 3, 4, 10 to 13, 15, 73 to 84,	Sh. Ramesh Kumar-II, DJ (Comm Court)-08
		Sl.No. 16, 19, 20, 23 to 28, 34 to 41, 90 to 112.	Sh. Rajesh Kumar Goel, DJ (Comm. Court)-02
2	Sh. Manoj Kumar, DJ (Comm. Court)-05	Sl.No. 1, 6, 52, 54 to 66, 69 to 72.	Sh. Mukesh Kumar, DJ (Comm. Court)-11
3	Sh. Ram Lal Meena, DJ (Comm. Court)-06	Sl.No. 1 to 6, 8 to 11, 13 to 22, 24 to 33, 35 to 45, 47 to 55	Sh. Devender Kumar Sharma, DJ (Comm. Court)-03
4	Sh. Anil Antil, DJ (Comm. Court)-09	Sl.No. 2 to 5, 8, 9, 15 to 17, 20,	Sh. Anil Kumar Sisodia, DJ (Comm. Court)-04
		Sl.No. 24, 29, 32, 36, 39, 43, 53, 54, 55, 60	Sh. Rakesh Pandit, DJ (Comm. Court)-13

Besides the above mentioned cases in the list, if there is any connected matter(s) left over, the same be also sent to the Transferee Court. The cases fixed for orders, judgement, designated and targeted cases shall not be transferred.

Ahlmad of the Transferor court shall send the case files/ records/ proceedings immediately to the Transferee Court well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/ litigants and lawyers.

Bhavana

(ANJU BAJAJ CHANDNA)

Pr. District & Sessions Judge (HQs),
Delhi *by*

28340 - 368

No. _____/F.3(4))/Gaz (C)/2026

Dated 16 MAY 2026

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Officers concerned.
3. The AO(J)/Branch Admn Branch (I, II & III), General Branch, Filing Section (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. Tthe Ahlmad of the concerned Courts (Central), THC, Delhi.
5. The Reader to the undersigned.
6. The Secretary, Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/ Hindi), THC, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Bhavana

Pr. District & Sessions Judge (HQs),